## THE HIGH COURT OF MANIPUR AT IMPHAL

## NOTICE

Imphal the 26<sup>th</sup> March, 2015

No. HCM/A-04/2015-Estt.(SJ)/ 27034 It is informed that the Admit Cards of all the eligible applicants of "Chowkidar" whose names are not mentioned in the reject list will be dispatched through post. Applicants who have not enclosed self addressed envelope or applicants who wish to collect the same in person can do so from the Registry from 27<sup>th</sup> March, 2015 to 15<sup>th</sup> April, 2015 during office hours.

The venue and date/time of the interview will be mentioned in the Admit Cards.

Sd-(N. ROJIT SINGH) JOINT REGISTRAR (ADMN/ PM & P) <u>HIGH COURT OF MANIPUR</u>

Endt. No. HCM/A-04/2015-Estt.(SJ)/ 27035 - 43

Imphal, the 26<sup>th</sup> March, 2015

Copy to :-

- 1. The Director, Doordarshan Kendra, Imphal.
  - for favour of wide announcement in the News Items.
- 2. The Director of Information & Public Relations, Imphal for favour of wide publicity in the News Item.
- The Central Project Coordinator (CPC), High Court of Manipur He is requested to upload this notification in the official website of this Registry
- 4. The Assistant News Editor, A.I.R., Imphal for favour of wide announcement in the News Item.
- 5. The News Editor, ISTV, Imphal for favour of wide announcement in the News Item.
- 6. The Editor: 1) Sangai Express (English)
  - 2) Huiyen Lanpao (Manipuri)
  - with a request to publish the above notice in the esteemed daily in a print area not more than <u>8 cm X 5 cm</u> for 2(two) alternate days at the earliest possible and to submit the bill in "triplicate" for early payment.
- 7. The P.A. to Registrar General, High Court of Manipur.
- 8. Notice Board/Guard File/Order Book.
- 9. Concerned File.

T REGISTRAR (ADMAN)

JOINT REGISTRAR (ADMN/ PM & P) HIGH COURT OF MANIPUR